

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 172 of 2020

IN THE MATTER OF:

Balwant Singh Kanda

...Appellant

Vs.

Kanda Auto Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Satyavikram, Advocate.

For Respondents: Mr. Mehendra Pratap, Mr. Kamal Khata and Ms. Kavita Srivastavsharan, Advocates for R-1,2 & 3.

ORDER

(Through Virtual Mode)

05.02.2021: Heard the Learned Counsel for the Appellant. Learned Counsel for the Respondents are present.

Pleadings is complete.

List the Appeal for further 'Hearing' on **19th March, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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